

Proposal (RFP) and Model Concession Agreement (MCA) have been standardized and adopted.

- (ii) The Government of India has permitted 100% foreign direct investment in the major ports in activities such as construction and maintenance of ports and harbours.
- (iii) 100% income tax exemption is available for a period of 10 years.
- (iv) The Government of India constituted Public Private Partnership Appraisal Committee (PPPAC) under the Chairmanship of Secretary, Department of Economic Affairs, and Ministry of Finance to appraise the proposals under Public Private Partnership (PPP) mode.
- (v) The Tariff setting mechanism has also been modified with tariffs being set upfront by the Tariff Authority for Major Ports (TAMP) before the projects are bid out on a revenue sharing basis.
- (vi) Further in order to expedite award of PPP projects, the Ministry has recently taken the following steps/measures:—
 - a. Enhancement of delegation of financial powers
 - b. Revised security guidelines for both dredging and port projects.
 - c. Revised land policy guidelines on land management.
 - d. Implement a package of measures as recommended by consultants to improve overall port performance, berth productivity and yard throughputs resulting in improved productivity.

Toilets for BPL families in Gujarat

*231. SHRI AHMED PATEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that Government has recently announced a time-bound programme for construction of toilets for all BPL families in the country, if so, the details thereof;

(b) whether all the BPL families in Gujarat have been provided toilets under the programme;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) by when such families in the State would be provided toilets?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) Yes, Swachh Bharat Mission (Gramin){SBM(G)} has been

launched on 2nd October, 2014, and aims at accelerating sanitation coverage to achieve Swachh Bharat by 2nd October, 2019. Under SBM(G), there is a provision for providing an incentive of ₹ 12,000 for the construction of Individual household latrine (IHHL) to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

(b) No, Sir. As per Baseline Survey conducted by the State in 2012-13, 9,49,534 Below Poverty Line (BPL) Households in Gujarat did not have toilets. Since then, 1,66,807 BPL households have been provided with toilets as on 30.11.2015. 7,82,727 BPL Households are yet to be provided toilets in Gujarat.

(c) There is a progressive increase in the coverage of BPL household with toilets. However, sanitation is a behavioural issue influenced by socio-cultural practices, and the programme involves community processes to change the mind-set towards construction and usage of toilets.

(d) As per Swachh Bharat Mission, the States are required to ensure that all households including the BPL households are to be covered by 2nd October, 2019.

Replacement of old power units

*232. SHRI A. K. SELVARAJ: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the fate of replacement of units of 4,800 MW capacity would be decided by Government on the basis of viability of their repair and maintenance;

(b) if so, the details thereof;

(c) whether units of 5,860 MW capacity would be retired in a phased manner and some of these units would be replaced with supercritical ones; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) A Statement is laid on the Table of the House.

(a) and (b) Central Electricity Authority (CEA) in consultation with the concerned utilities has broadly identified Thermal Power Projects with total installed capacity of 4800 MW which could be considered for taking up Renovation and Modernization (R&M) based on viability. The details of the identified Thermal Power Units are given in Statement-I (*See* below).